

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 216
CP-222/ND/2022

IN THE MATTER OF:
H & B Stores Limited

... **Applicant/Petitioner**

Under Section: 66 of Companies Act

Order delivered on 09.04.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Aniket Aggarwal

For the Respondent :

For the RD : Adv. Shankari Mishra

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 07.06.2024.

Sd/-
(COURT FFICER)